

ORISSA HIGH COURT

FILING REPORT AS ON :17/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001345/2021	SURESH KUMAR LENKA VS STATE OF ODISHA	SUBHRANSHU DASH VS	PURUNAKATAK /150 /2020 () //
2	BLAPL/0001346/2021	ALOK @ PANCHANAN SAHU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	BARKOTE /20 /2021 () //
3	BLAPL/0001347/2021	DEBA PRADHAN @ KALIA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI SADAR /298 /2020 () //
4	BLAPL/0001348/2021	FULUKA MUNDA @ PILU PURTY @ PHULAKA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PANIKOILI /18 /2020 () //
5	BLAPL/0001349/2021	PRADEEP JENA @ PRADIP KU JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /102 /2020 () //
6	BLAPL/0001350/2021	BACHAN SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /13 /2021 () //
7	BLAPL/0001351/2021	PRAVAT KUMAR PARIDA @ PRABHAT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /526 /2020 () //
8	BLAPL/0001352/2021	BABULI BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	SARANAKUL /17 /2021 () //
9	BLAPL/0001353/2021	KANHU PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	ENERGY P.S.(PURI) /364 /2020 () //
10	BLAPL/0001354/2021	MITHLESH KUMAR YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /36 /2021 () //
11	BLAPL/0001355/2021	ABDAR HOSSEIN VS STATE OF ODISHA	S.D.DAS VS	TIKABALI /15 /2020 () //

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12	BLAPL/0001356/2021	NARASINGH DURKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /36 /2021 () //
13	BLAPL/0001357/2021	HARI BARIK VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	CUTTACK SADAR /602 /2020 () //
14	BLAPL/0001358/2021	AZAD NAG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	RAJGANGPUR /228 /2020 () //
15	BLAPL/0001359/2021	BHARATI SAHOO VS STATE OF ODISHA	SANJAY NARAYAN SAHOO VS	NIHALPRASAD /143 /2020 () //
16	BLAPL/0001360/2021	ARJUNA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /9 /2021 () //
17	BLAPL/0001361/2021	LIPUNA DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJKANIKA /39 /2020 () //
18	BLAPL/0001362/2021	REBATI JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /394 /2020 () //
19	BLAPL/0001363/2021	BIJAYA KRUSHNA MISHRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /21 /2021 () //
20	BLAPL/0001364/2021	AJU @ AJAYA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	NALCO /6 /2021 () //
21	BLAPL/0001365/2021	JITU @ JITENDRA MOHAPATRA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	SORO /370 /2020 () //
22	BLAPL/0001366/2021	UAMA SANKAR ROUTA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /209 /2020 () //
23	BLAPL/0001367/2021	PANKAJ SAMAL	GOPAL KRUSHNA MOHANTY	NALCO /22 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001368/2021	ANIL BEHERA	GOPAL KRUSHNA MOHANTY	NALCO /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001369/2021	BIPRA NAIK	ASHOK KUMAR PRADHAN	BHANJANAGAR /427 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001370/2021	ALOK KUMAR SAHOO @ ALOK SAHOO	AMITAV TRIPATHY	CHANDAPUR /21 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001371/2021	BABU @ PRADEEP KU. BEHERA	SATYA RANJAN MULIA	RUPSA /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001372/2021	BADRI NARAYAN NAYAK	SABYASACHI MISHRA	PURI TOWN /263 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001373/2021	ALOK KUMAR SAHOO @ ALOK SAHOO	AMITAV TRIPATHY	CHANDAPUR /91 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001374/2021	PRAMOD BEHERA @ PRAMOD KUMAR BEHERA @ KUMAR NAYAK	RAJ KUMAR NAYAK	JAJPUR TOWN /263 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001375/2021	JAGANATH SWAIN	DEBASIS SARANGI	BAIDYANATHPUR /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001376/2021	DEBU MANDAL	CHANDRA LEKHA RAY	MARINE PS AT JAMBO /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001377/2021	SASHIKANT BEHERA	PRAVASH CHANDRA JENA	SORO /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001378/2021	MITHUN ROUTA	JYOTIRMAYA SAHOO	ASKA /81 /2017
		VS	VS	()

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35	BLAPL/0001379/2021	STATE OF ODISHA SURJIT SINGH @ KHANGUDA SURJIT SINGH @ VS	AKTISKUMAR JENA VS	// M.V.79 /9 /2021 ()
36	BLAPL/0001380/2021	STATE OF ODISHA MASA SODI VS	ASIT KUMAR JENA VS	// MATHILI /48 /2018 ()
37	BLAPL/0001381/2021	STATE OF ODISHA PAS GOLDEN MD. RAJAK @ MD. RAJAK VS	ASIT KUMAR JENA VS	// MATHILI /98 /2020 ()
38	BLAPL/0001382/2021	STATE OF ODISHA SAPAN CHAKRABARTY @ SAPAN CHAKRABARTY VS	ASIT KUMAR JENA VS	// MATHILI /106 /2020 ()
39	BLAPL/0001383/2021	STATE OF ODISHA HRUDANANDA MALLIK VS	SUKANTA KUMAR NAYAK (2) VS	// KENDRAPARA /14 /2021 ()
40	BLAPL/0001384/2021	STATE OF ODISHA PARIMAL DAS VS	ASIT KUMAR JENA VS	// KALIMELA /7 /2021 ()
41	BLAPL/0001385/2021	STATE OF ODISHA BABULA HARIJAN VS	SUCHIT KUMAR NAYAK VS	// DABUGAM /106 /2020 ()
42	BLAPL/0001386/2021	STATE OF ODISHA DAMU BHUMIA VS	BABITA SAHU VS	// ORKEL /183 /2020 ()
43	BLAPL/0001387/2021	STATE OF ODISHA MADHUSUDAN DAS VS	UNMESH CHANDRA JENA VS	// BONTH /107 /2020 ()
44	BLAPL/0001388/2021	STATE OF ODISHA PURNA @ PURNA CHANDRA DALABEHERA VS	M.R.MISHRA VS	// BANAPUR P.S. /309 /2020 ()
45	BLAPL/0001389/2021	STATE OF ODISHA MADAN MOHAN POLAI VS STATE OF ODISHA	CHANDANA MISHRA VS	// ASKA /618 /2020 () //

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46	BLAPL/0001390/2021	SATYARANJAN BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHUBAN /204 /2019 () //
47	BLAPL/0001391/2021	MANOJ KUMAR RATH VS STATE OF ODISHA	HARIPRASAD OJHA VS	PURI SADAR /323 /2020 () //
48	BLAPL/0001392/2021	RAKESH BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /104 /2018 () //
49	BLAPL/0001393/2021	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	JYOTISEN PARICHHA VS	RAIKIA /59 /2020 () //
50	BLAPL/0001394/2021	GOVINDA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAHUNIPADA /123 /2020 () //
51	BLAPL/0001395/2021	KUNAL KUMAR MISHRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	JODA /115 /2020 () //
52	BLAPL/0001396/2021	SUNIL KUMAR NAIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	PALLAHARA /184 /2018 () //
53	BLAPL/0001397/2021	SUNIL KUMAR NAIK VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KHAMAR /138 /2018 () //
54	BLAPL/0001398/2021	ROMEO DADKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SEMILLIGUDA /1 /2021 () //
55	BLAPL/0001399/2021	SUNIL MALLICK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	SURADA /233 /2020 () //
56	BLAPL/0001400/2021	DEBASIS HAZRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	LALBAG /294 /2020 () //
57	BLAPL/0001401/2021	LACHHAMAN SAHU	DEVASHIS PANDA	BISWANATHPUR /44 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001402/2021	KIA MAJHI	BISWAJIT RANJAN TRIPATHY	TIKIRI /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001403/2021	LAL @ BIBEK KUMAR SINGH	SUSHANTA KUMAR PRADHAN	BARGARH /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001404/2021	PROMOD DIGAL	BIBHUDA NANDA MOHAPATRA	SURADA /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001405/2021	KALU @ AKHAYA BHOI @ AKSHAY BHOI @	PRADIP KUMAR BHOI @	KAKATAPUR /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CMP/0000081/2021	KHAGESWAR MAHANTA	SAROJ KUMAR PADHI	//
		VS	VS	()
		LAXMIDHAR @ LAKHILA MAHANTA		//
63	CMP/0000082/2021	BAIDHARA JENA	MAHESWAR MOHANTY	//
		VS	VS	()
		KALANDI JENA		//
64	CMP/0000083/2021	PREMANANDA MOHANTY	PRASANNA KU. RATH (1)	//
		VS	VS	()
		STATE GOVT.,,DHENKANAL		//
65	CMP/0000084/2021	SOBHABATI @ SOBHARANI GADANAYAK	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	()
		SHANKAR GADANAYAK		//
66	CMP/0000085/2021	HARIBANSHA MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMP/0000086/2021	SK. HABIB	BIJAYA KUMAR NAYAK (3)	//
		VS	VS	()
		AMINA BIBI		//
68	CMP/0000087/2021	MANMOHAN CHAKRABARTY	PRAFULLA KUMAR RATH	//
		VS	VS	()

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69	CMP/0000088/2021	RABINDRA CHAKRABARTY KENDRIYA VIAHR RESIDENCE WELFARE ASSOCIATION	SUNIL KUMAR MOHANTY	//
		VS	VS	0
70	CONTC/0001161/2021	CANARA BANK,KHANDAGIRI BRANCH ABHISEK GIRI @ ABHISHAK GIRI	BAIDHAR SAHOO	//
		VS	VS	0
71	CONTC/0001162/2021	PRAKASH CHANDRA BARIK TANUJA KARTIKA	ADV	//
		VS	VS	0
72	CONTC/0001163/2021	SUMATI KUMARI MOHANTY, I.I.C, SADAR DHIREN KUMAR PARIDA	ADV	//
		VS	VS	0
73	CONTC/0001164/2021	G. MATHIVADHAN, IAS AJAY KUMAR ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
74	CONTC/0001165/2021	PRADIP KUMAR DASH, DIRECTOR SECONDARY EDUCATION SABITA KUMARI SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
75	CONTC/0001166/2021	PRADIP KUMAR DASH, DIRECTOR SECONDARY EDUCATION DHANANJAYA MISHRA	ADV	//
		VS	VS	0
76	CONTC/0001167/2021	SATYABRATA SAHU, IAS SADANANDA PRADHAN	ADV	//
		VS	VS	0
77	CONTC/0001168/2021	SATYABRATA SAHU, IAS JAGADISH CHANDRA PANDA	ADV	//
		VS	VS	0
78	CONTC/0001169/2021	SATYABRATA SAHU, IAS PARAMANANDA DANG	ADV	//
		VS	VS	0
79	CONTC/0001170/2021	SATYABRATA SAHU, IAS MADHAB CHANDRA MOHAPATRA	ADV	//
		VS	VS	0
		DR. SAURABH GARG, IAS		//

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80	CONTC/0001171/2021	SHASWAT JASWANT BASTIA VS SANTOSH KUMAR DASH, OAS	ADV VS	// 0 //
81	CONTC/0001172/2021	KANHU CHARAN PARIDA VS PRADIPT KUMAR MOHAPATRA, IAS	ADV VS	// 0 //
82	CONTC/0001173/2021	SHYAM SUNDAR PATTANAYAK VS PRADIPTA MOHAPATRA, IAS	ADV. VS	// 0 //
83	CONTC/0001174/2021	BABAJI CHARAN MAHALIK VS PRADIPTA MOHAPATRA, I.A.S.	ADV. VS	// 0 //
84	CONTC/0001175/2021	NITYANANDA ROUT VS PRADIPT KUMAR MOHAPATRA, IAS	ADV VS	// 0 //
85	CONTC/0001176/2021	KRUPASINDHU DAS VS PRADIPTA MOHAPATRA, I.A.S.	ADV. VS	// 0 //
86	CONTC/0001177/2021	GHANASHYAM CHAKRA VS PRADIPTA KUMAR MOHAPATRA, IAS	ADV VS	// 0 //
87	CONTC/0001178/2021	BIRANCHI PRASAD MISHRA VS JITENDRA KUMAR, IFS	PRADEEP KUMAR MAHAPATRA VS	// 0 //
88	CONTC/0001179/2021	NARENDRA KUMAR RAY CHOUDHURY VS LAND REFORM COMMISSIONER, ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
89	CONTC/0001180/2021	SAGARIKA MOHANTY VS BHASKAR SARMA, IAS	ADV VS	// 0 //
90	CONTC/0001181/2021	SURENDRA KUMAR GAHAN VS SATYABRATA SAHU, COMMISSIONER-CUM-SECRETARY	ADV VS	// 0 //
91	CONTC/0001182/2021	N.KRISHNA KUTTY NAIR	ADV	//

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		VS	VS	0
92	CONTC/0001183/2021	RANJANA CHOPRA, IAS BASANTA KUMAR MOHARANA	ADV	//
		VS	VS	0
93	CONTC/0001184/2021	RANJANA CHOPRA, IAS NARENDRANATH MALLICK	ADV	//
		VS	VS	0
94	CONTC/0001185/2021	RANJANA CHOPRA, IAS BIJAYA KUMAR MOHANTY	ADV	//
		VS	VS	0
95	CONTC/0001186/2021	RANJANA CHOPRA, IAS PRAMOD KUMAR DASH	ADV	//
		VS	VS	0
96	CONTC/0001187/2021	RANJANA CHOPRA, IAS GOLAK CHANDRA PATRA	ADV.	//
		VS	VS	0
97	CONTC/0001188/2021	RANJANA CHOPRA, I.A.S. SARAT KUMARI MISHRA	ADV	//
		VS	VS	0
98	CONTC/0001189/2021	RANJANA CHOPRA, IAS SIBANI PRASAD MOHAPATRA	ADV.	//
		VS	VS	0
99	CONTC/0001190/2021	RANJAN CHOPRA, I.A.S. KIRTI KUMAR PATEL	ADV	//
		VS	VS	0
100	CONTC/0001191/2021	RANJANA CHOPRA, IAS KRISHNA CHANDRA SARKAR	ADV	//
		VS	VS	0
101	CONTC/0001192/2021	RANJANA CHOPRA, IAS BIRA KISHORE SAHOO	ADV	//
		VS	VS	0
102	CONTC/0001193/2021	RANJANA CHOPRA, IAS RUTI DEVI	ADV	//
		VS	VS	0

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103	CONTC/0001194/2021	ASWINI KUMAR MISHRA, IAS GOURAHARI SAHOO VS	ADV VS	// // ()
104	CRLA/0000099/2021	VIR VIKRAM YADAV, IAS MADHU KARUA VS	SARADA PRASAD DASH VS	// RARUAN /67 /2005 ()
105	CRLA/0000100/2021	STATE OF ODISHA NAKULA SAHOO VS	PRASANNA KU RATH VS	// KUAKHIA /122 /2018 ()
106	CRLA/0000101/2021	STATE OF ODISHA SMRUTIKANT RATH VS	RAMANI KANTA PATTANAIAK VS	// CUTTACK SADAR /487 /2020 ()
107	CRLA/0000102/2021	STATE OF ODISHA GHANA SHYAM SAHU @ BULU VS	RABINDRANTH PRUSTY VS	// BADMAL /188 /2020 ()
108	CRLLP/0000006/2021	STATE OF ODISHA SANJAY KUMAR MISHRA VS	ARIJEET MISHRA VS	// //0 J.M.F.C.,JAJPUR ROAD(Jajapur *)
109	CRLMA/0000051/2021	STATE OF ORISSA KARUNA KARA MANDAL @ KARUNAKAR MANDAL VS	ANDAL VS	ICC/0000047/2016 PATTAPUR (ASKA) /6 /2020 ()
110	CRLMA/0000052/2021	STATE OF ODISHA SANTOSH MAJHI VS	AMITV TRIPATHY VS	// CHANDAPUR /72 /2020 ()
111	CRLMC/0000272/2021	STATE OF ODISHA MEGHAA AGRAWAL VS	TRILOCHAN NANDA VS	// //0 ()
112	CRLMC/0000273/2021	STATE OF ODISHA MEGHHA AGRAWAL VS	TRILOCHAN NANDA VS	// MAHILA PS SAMBALPUR /64 /2021 ()
113	CRLMC/0000274/2021	HOME MAHADEV JENA VS	MAHES DAS VS	// NAYAGARH SADAR /154 /2018 ()
		STATE OF ODISHA		//

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114	CRLMC/0000275/2021	JAGA @ JAGANNATH @ ARABINDA KHILAR VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /462 /2015 () //
115	CRLMC/0000276/2021	MAYANK MISHRA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	JEYPORE SADAR /119 /2019 () //
116	CRLMC/0000277/2021	SACHINATH MISHRA VS STATE OF ODISHA	DEBABRATA DASH VS	JODA /86 /2018 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000014/2018
117	CRLMC/0000278/2021	SURYA NARAYAN PANDA @ JAGA PANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	PURI TOWN /170 /2019 () //
118	CRLMC/0000279/2021	RAJENDRA KUMAR SAHU VS STATE OF ORISSA	RAJENDRA NARAYAN ROUT VS	JEYPORE TOWN /45 /2014 () //
119	CRLMC/0000280/2021	KARNA SAHU VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	JAMANKIRA /38 /2016 () //
120	CRLMC/0000281/2021	BAMAN MISHRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BALIMI /100 /2019 () //
121	CRLMC/0000282/2021	RAKESH KUMAR RATH VS STATE OF ORISSA	PRASANNA KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /53 /2020 () //
122	CRLMC/0000283/2021	TRIPATI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /254 /2020 () //
123	CRLMC/0000284/2021	SIMANCHAL GOUDA VS STATE OF ORISSA	CHANDAN SAMANTARAY VS	NUAGAM (DIGAPAHANDI) /121 /2005 () //
124	CRLMC/0000285/2021	DIPU SETHY VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	MOTANGA /55 /2020 () //
125	CRLMC/0000286/2021	SAGAR ROUT	SUNIL KUMAR PANDA	BRAJARAJNAGAR /64 /2014

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		VS	VS	()
		STATE OF ORISSA		//
126	CRLMC/0000287/2021	UDAYNATH MURMU	RADHARAMAN DAS NAYAK	UDALA /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000288/2021	NIHARIKA MISHRA	LALATENDU KANUNGO	/ /0
		VS	VS	()
		SANJUKTA MISHRA		//
128	CRLMP/0000316/2021	GIRIJA SANKAR NANDA	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		THE SUB-DIVISIONAL MAGISTRATE,NAYAGARH		//
129	CRLMP/0000317/2021	ARABINDA MOHANTY	ALOK KUMAR DAS	/ /0
		VS	VS	()
		UNION OF INDIA		//
130	CRLMP/0000318/2021	DURGA PRASAD SWAIN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0000319/2021	SNIGDHARANI PATTANAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0000320/2021	SUBASH CHANDRA SENAPATI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000321/2021	MEENA MARTHA	NEPOLEON SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000322/2021	LAXMI MALIK	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000323/2021	DINESH SAHU	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000324/2021	SOURIPRASAD BISWAL	PRAMODA KUMAR MISHRA	/ /0
		VS	VS	()

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137	CRLMP/0000325/2021	STATE OF ODISHA BHANUMANTI DEVI @ SAHOO VS	SUSIL KUMAR MOHAPATRA VS	// / /0 ()
138	CRLMP/0000326/2021	STATE OF ODISHA SANJUKTA BEHERA @ SANJUTA BEHERA VS	NEPOLEON SAHANI VS	// / /0 ()
139	CRLMP/0000327/2021	STATE OF ODISHA JILAN ALLI KHAN VS	MANAS RANJAN DHAL VS	// / /0 ()
140	CRLMP/0000328/2021	I.I.C. MAHANGA PS, CTC G.SABITRI REDDY VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
141	CRLREV/0000068/2021	STATE OF ODISHA PRIYABRATA BISWAL VS	PRASANTA KUMAR JENA VS	// VIGILANCE PS (BERHAMPUR) /29 /2013 ()
142	FAO/0000035/2021	STATE OF ODISHA UASHU NAYAK VS	SAMBIT DAS VS	// // ()
143	FAO/0000036/2021	UNION OF INDIA BHANU MAJHI VS	SAMBIT DAS VS	// // ()
144	FAO/0000037/2021	UNION OF INDIA DHANESWAR BAINSAL VS	SAMBIT DAS VS	// // ()
145	FAO/0000038/2021	UNION OF INDIA LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD VS	DAM ALI KHAN VS	// // ()
146	JCRLA/0000011/2021	SAMSER ALI KHAN KARTIK PATRA VS	ADV. VS	// MURUDA /68 /2005 ASSISTANT SESSION JUDGE(STC)BARIPADA(Mayurbhanj)
147	MACA/0000085/2021	STATE OF ODISHA RAEBARI BARIHA VS MADHAVI DEVI	BIRANCHI NARAYAN RATH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000086/2021	SASIKANTA SWAIN VS PRINCIPAL, DRIEMS	K.C.NAYAK VS	// 0 //
149	MACA/0000087/2021	DEIVISIONAL MANAGER, NATIONAL INSURANCE VS PARESH DAS	SUBECT SADDAPATHY VS	// 0 //
150	RPFAM/0000010/2021	SOUMEN BEHERA VS SUSMITA PRADHAN	BIJAYA KUMAR PARIDA (2) VS	// 0 //
151	RSA/0000016/2021	PRASANTA KUMAR NAYAK VS SWARNIMA UPANJALI MOHANTY	AMIT PRASAD BOSE VS	// 0 //
152	RVWPET/0000041/2021	UNION OF INDIA VS SANDEEP YADAV @ YADAV SANDEEP G.M	ADV VS	// 0 //
153	RVWPET/0000042/2021	SAMIR KU.PATRA VS MAMTA KALIA@PATRA	BIDYADHAR PRADHAN VS	// 0 //
154	TRP(C)/0000055/2021	S. BHAKTISWARUPA VS SUDIP MISHRA	RAKESH RANJAN DASH VS	// 0 //
155	TRP(C)/0000056/2021	SHARMISTHA POUTRAY @ MAJHI VS JYOTI SHANKAR MAJHI	SAMVIT MOHANTY VS	// 0 //
156	TRP(C)/0000057/2021	RUPA RANI JENA VS BASANTA KUMAR DAS	SATYANARAYAN MISHRA VS	// 0 //
157	WA/0000160/2021	SUMATI MAHANTA VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// 0 //
158	WA/0000161/2021	STATE OF ODISHA VS DEBARAJ NANDA	AJODHYA RANJAN DASH (ADDL.GOV.T.ADVOCATE) VS	// 0 //
159	WA/0000162/2021	COMMISSIONER CUM SECSRETARY, DEPARTMENT OF SCHOOLS AND M.C.S	COMMISSIONER CUM SECSRETARY, DEPARTMENT OF SCHOOLS AND M.C.S	EDUCATION, GOVT. OF ODISHA

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000163/2021	MADHUMITA PATRA THE COMMISSIONER-CUM-SECRETARY, SOCIAL WELFARE DEPARTMENT, GOVERNMENT OF ODISHA	MOSE PRASAD PATNAIK	//
		VS	VS	0
161	WA/0000164/2021	MINATI ROUTRAY STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
162	WA/0000165/2021	SOUDAMINI DAS STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
163	WP(C)/0006161/2021	SMITA PATTNAIK LILABATI MOHANTY	B.N.PARIDA	//
		VS	VS	0
164	WP(C)/0006162/2021	STATE OF ODISHA NIRAKAR MOHAPATRA	B.N.PARIDA	//
		VS	VS	0
165	WP(C)/0006163/2021	STATE OF ODISHA JYOSHNA RANI SWAIN	B.N.PARIDA	//
		VS	VS	0
166	WP(C)/0006164/2021	STATE OF ODISHA SAROJINI DAS	B.N.PARIDA	//
		VS	VS	0
167	WP(C)/0006165/2021	STATE OF ODISHA KALPANA SWAIN	B.N.PARIDA	//
		VS	VS	0
168	WP(C)/0006166/2021	STATE OF ODISHA PRAKASH CHANDRA BEHERA	B.N.PARIDA	//
		VS	VS	0
169	WP(C)/0006167/2021	STATE OF ODISHA DAITARI BEHERA	B.N.PARIDA	//
		VS	VS	0
170	WP(C)/0006168/2021	STATE OF ODISHA BIMOD KUMAR JENA	B.N.PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0006169/2021	STATE OF ODISHA BABAJI CHARAN MALLICK VS	B.N.PARIDA VS	// // 0
172	WP(C)/0006170/2021	STATE OF ODISHA MINARVA MOHAPATRA VS	B.N.PARIDA VS	// // 0
173	WP(C)/0006171/2021	STATE OF ODISHA PRAMODINI BARIK VS	B.N.PARIDA VS	// // 0
174	WP(C)/0006172/2021	STATE OF ODISHA PUSPANJALI BEHERA VS	B.N.PARIDA VS	// // 0
175	WP(C)/0006173/2021	STATE OF ODISHA AJAY KUMAR DASH VS	ARUN KUMAR PATRA VS	// // 0
176	WP(C)/0006174/2021	STATE OF ODISHA CHITRA NANDA VS	ARUN KUMAR PATRA VS	// // 0
177	WP(C)/0006175/2021	STATE OF ODISHA SANTOSH KUMAR PATRO VS	ARUN KUMAR PATRA VS	// // 0
178	WP(C)/0006176/2021	STATE OF ODISHA L.C.M. SAHU VS	ARUN KUMAR PATRA VS	// // 0
179	WP(C)/0006177/2021	STATE OF ODISHA RAGHABNANDA DALAI VS	ARUN KUMAR PATRA VS	// // 0
180	WP(C)/0006178/2021	STATE OF ODISHA KRUSHNA CH. BEHERA VS	PRADEEP KUMAR ROUT VS	// // 0
181	WP(C)/0006179/2021	STATE OF ODISHA KISHORE CHANDRA BISWAL VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0006180/2021	BIRANCHINARAYAN PALA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
183	WP(C)/0006181/2021	SUKANT KUMAR MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
184	WP(C)/0006182/2021	PRATAP KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
185	WP(C)/0006183/2021	RABINARAYAN MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
186	WP(C)/0006184/2021	SANJAY KU. NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
187	WP(C)/0006185/2021	NIRANJAN MISHRA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
188	WP(C)/0006186/2021	SWAROOP KUMAR BARAI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
189	WP(C)/0006187/2021	C.H.SRINU VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
190	WP(C)/0006188/2021	PATITAPABAN DEHURY VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
191	WP(C)/0006189/2021	MANOHAR MOHARANA VS REGULATED MARKET COMMITTEE, CHAMPUA	AMIT PRASAD BOSE VS	// 0 //
192	WP(C)/0006190/2021	SAMIULLAH KHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
193	WP(C)/0006191/2021	DINABANDHU BAGHASINGH@ DINABANDHUSINGH	SANJIB KUMAR BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0006192/2021	KIRUTHIKA PRAVAKARAN	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006193/2021	BIJAYA KUMAR SAHOO	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0006194/2021	M/S.KALINGA POLYPACK PVT.LTD	ANUP UDAYA SENAPATI	//
		VS	VS	0
		(C.E.O), TPCODL, BBSR		//
197	WP(C)/0006195/2021	RABINDRA NATH MOHANTA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0006196/2021	LATA NAIK	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006197/2021	BISHNUPRIYA BEURA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O, CUTTACK		//
200	WP(C)/0006198/2021	SIBA PRASAD MOHANTA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0006199/2021	BISHNUPRIYA BEURA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O, CHANDIKHOLE		//
202	WP(C)/0006200/2021	SATYA SWARUP SITH	DEEPAK KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006201/2021	BISHNUPRIYA BEURA	SUBASH CHANDRA PANI	//
		VS	VS	0
		R.T.O, CHANDIKHOLE		//
204	WP(C)/0006202/2021	DAITARI DHAL	SURYA KANTA SANGANERIA	//
		VS	VS	0

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205	WP(C)/0006203/2021	STATE OF ODISHA BISHNUPRIYA BEURA VS R.T.O, CUTTACK	SUBASH CHANDRA PANI VS	// // 0 //
206	WP(C)/0006204/2021	ARCHANA MUDULI VS R.T.O, JAGATSINGHPUR	SUBASH CHANDRA PANI VS	// 0 //
207	WP(C)/0006205/2021	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	SITI KANT MISHRA VS	// 0 //
208	WP(C)/0006206/2021	ARCHANA MUDULI VS R.T.O, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
209	WP(C)/0006207/2021	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	SITI KANT MISHRA VS	// 0 //
210	WP(C)/0006208/2021	ARCHANA MUDULI VS R.T.O, JAGATSINGHPUR	SUBASH CHANDRA PANI VS	// 0 //
211	WP(C)/0006209/2021	ARCHANA MUDULI VS R.T.O, CUTTACK	SUBASH CHANDRA PANI VS	// 0 //
212	WP(C)/0006210/2021	ARCHANA MUDULI VS R.T.O, CUTTACK	SUBASH CHANDRA PANI VS	// 0 //
213	WP(C)/0006211/2021	BIJAYANANDA DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
214	WP(C)/0006212/2021	ARCHANA MUDULI VS R.T.O, JAGATSINGHPUR	SUBASH CHANDRA PANI VS	// 0 //
215	WP(C)/0006213/2021	SABITA MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0006214/2021	MAMATARANI NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
217	WP(C)/0006215/2021	TAPAS RANJAN MALLICK VS R.T.O., CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
218	WP(C)/0006216/2021	SAROJINI HOTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
219	WP(C)/0006217/2021	TAPAS RANJAN MALLICK VS R.T.O, CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
220	WP(C)/0006218/2021	RAMA CHANDRA NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
221	WP(C)/0006219/2021	AJIT KUMAR MALLICK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0006220/2021	KRUSHNA CHANDRA SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
223	WP(C)/0006221/2021	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
224	WP(C)/0006222/2021	ANUP CHANDRA ROUT VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
225	WP(C)/0006223/2021	FAGUA SINGH VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
226	WP(C)/0006224/2021	SWAROOP SAGAR VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
227	WP(C)/0006225/2021	AMARESH KUMAR PANDA	GOPAL SINHA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006226/2021	PABITRA KUMAR SAHOO	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0006227/2021	PRAMODA KUMAR SAHOO	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0006228/2021	NABAGHANA SHA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0006229/2021	JUGAL KISHORE NAIK	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0006230/2021	BIKASH CHANDRA DASH	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0006231/2021	SURATHA BAG	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0006232/2021	GHATAM MURMU	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0006233/2021	NRUSINGH CHARAN PARIDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0006234/2021	Y.SIBA PRASADA RAO	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0006235/2021	HARIHAR MAHANTA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0006236/2021	NARAHARI JENA	RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0006237/2021	STATE OF ODISHA MANMATHA NAYAK VS	RAMA KRISHNA BISOI VS	// // 0
240	WP(C)/0006238/2021	STATE OF ODISHA SMITARANI SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	WP(C)/0006239/2021	BOARD OF SECONDARY EDUCATION, ODISHA DURYODHAN JENA VS	RAMA KRISHNA BISOI VS	// // 0
242	WP(C)/0006240/2021	STATE OF ODISHA MURALIDHAR GHADAI VS	MANORANJAN NAYAK VS	// // 0
243	WP(C)/0006241/2021	STATE OF ODISHA NABANITA SINGH VS	MANOJ KUMAR MOHANTY VS	// // 0
244	WP(C)/0006242/2021	STATE OF ODISHA RAKESH KUMAR SAHOO VS OPSC	RAMDAS ACHARY VS	// // 0 //
245	WP(C)/0006243/2021	URMILA HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
246	WP(C)/0006244/2021	SUBHASHREE NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
247	WP(C)/0006245/2021	LABANI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // 0 //
248	WP(C)/0006246/2021	SK. ABDUL KHURSHID VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
249	WP(C)/0006247/2021	MOHAN GOPAL PANDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

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250	WP(C)/0006248/2021	GOVERNING BODY, MAA SARALA SANSKRIT MAHABIR PANDYA	MAHABIR PANDYA OF PAKSHYOT	//
		VS	VS	0
		HON'BLE MINISTER OF HIGHER EDUCATION		//
251	WP(C)/0006249/2021	DEBENDRA KUMAR PUROHIT	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
252	WP(C)/0006250/2021	BIRANCHI NARAYAN SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
253	WP(C)/0006251/2021	DEBANANDA MEHER	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
254	WP(C)/0006252/2021	BIRANCHI NARAYAN NAIK	P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
255	WP(C)/0006253/2021	GOVERNING BODY, ANANTA BASUDEV SANSKRIT MAHABIR PANDYA	MAHABIR PANDYA ALAYA OF PALLI	//
		VS	VS	0
		STATE OF ODISHA		//
256	WP(C)/0006254/2021	CHHANDA DUTTA	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
257	WP(C)/0006255/2021	DEBA KUMAR DEY	BAIDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
258	WP(C)/0006256/2021	MRUNMAYA KUMAR SENAPATI	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
259	WP(C)/0006257/2021	PRAMOD KUMAR NAYAK	BAIDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
260	WP(C)/0006258/2021	BIJAY KUMAR PADHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
261	WP(C)/0006259/2021	PRATEEK RANA	SAROJ KUMAR JEE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECY., BSE		//
262	WP(C)/0006260/2021	KISHOR KUMAR SHARMA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006261/2021	AADITYA NARAYAN DASH	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006262/2021	HRUSIKESH PORIDALA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006263/2021	RINKU SHARMA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006264/2021	DUKHABANDHU PATTANAYAK	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0006265/2021	GANESWAR PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006266/2021	KALPANA MOHANTA	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006267/2021	RANJITA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006268/2021	UNION OF INDIA	SUBRAT MISRA	//
		VS	VS	0
		BISWANATH KUMAR		//
271	WP(C)/0006269/2021	TANUSHREE MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		MEMBER SECY., ODISHA STATE BOARD OF PHARMACY		//
272	WP(C)/0006270/2021	SUDHASHMITA CHHUALSINGH	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006271/2021	MEMBER SECY., ODISHA STATE BOARD OF PHARMACY PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //
274	WP(C)/0006272/2021	BHASKAR BEHERA VS D.G. AND I.G. OF POLICE, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
275	WP(C)/0006273/2021	SITA BEHERA VS COLLECTOR, PURI	BINAYAK PR. MOHANTY VS	// 0 //
276	WP(C)/0006274/2021	SURESH CHANDRA SAHOO VS COLLECTOR CUM ARBITRATOR, DHENKANAL	SEPHALEE DAS VS	// 0 //
277	WP(C)/0006275/2021	SAROJA KUMAR SAHOO VS COLLECTOR-CUM-ARBITRATOR, DHENKANAL	SEPHALEE DAS VS	// 0 //
278	WP(C)/0006276/2021	SAROJA KUMARI SAHU VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
279	WP(C)/0006277/2021	PRASANTA KUMAR MANGARAJ VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
280	WP(C)/0006278/2021	JAIRAM JENA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
281	WP(C)/0006279/2021	ASHALATA SAMAL VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
282	WP(C)/0006280/2021	PRC LOGOSTIC PVT. LTD. VS R.T.O., BBSR 2	CHANDAN MISHRA VS	// 0 //
283	WP(C)/0006281/2021	PRASANT KUMAR SINGH VS R.T.O., BBSR 1	CHANDAN MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006282/2021	PRC LOGISTIC PVT. LTD. VS R.T.O., BBSR 2	CHANDAN MISHRA VS	// 0 //
285	WP(C)/0006283/2021	SANKARSAN PATRA VS DIRECTOR, WOMEN AND CHILD WELFARE DEPTT.	JITENDRA KUMAR DIGAL VS	// 0 //
286	WP(C)/0006284/2021	PRASANT KUMAR SINGH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
287	WP(C)/0006285/2021	PRASANT KUMAR SINGH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
288	WP(C)/0006286/2021	PRC LOGISTIC PVT. LTD. VS R.T.O., BBSR 2	CHANDAN MISHRA VS	// 0 //
289	WP(C)/0006287/2021	NARENDRA NATH MOHARANA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
290	WP(C)/0006288/2021	PRC LOGISTIC PVT. LTD. VS R.T.O., BBSR 2	CHANDAN MISHRA VS	// 0 //
291	WP(C)/0006289/2021	PRC LOGISTIC PVT. LTD. VS R.T.O., BBSR 2	CHANDAN MISHRA VS	// 0 //
292	WP(C)/0006290/2021	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
293	WP(C)/0006291/2021	RUDRA NARAYAN MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
294	WP(C)/0006292/2021	JOYNARAYAN MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
295	WP(C)/0006293/2021	SATRUGHNA BISWAL	SIDHESWAR MALLIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006294/2021	ANANTA DALEI	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006295/2021	UPENDRA KUMAR SAHOO	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0006296/2021	LAXMIPRIYA BEHERA@ JANI	BISWRANJAN MAHARATHA	//
		VS	VS	0
		COLLECTOR, MALKANGIRI		//
299	WP(C)/0006297/2021	BASUDEV TUDU	BIRENDRA KUMAR PARDHI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006298/2021	BHAGIRATHI SAHOO	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006299/2021	RABINDRANATH SENAPATY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0006300/2021	BIDYA BHUSAN MOHANTY	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006301/2021	SANKARSAN BEHERA	G.P.JENA	//
		VS	VS	0
		COLLECTOR CUM DM, ANGUL		//
304	WP(C)/0006302/2021	ANTARYAMI KANHAR	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006303/2021	DOLIRANI PRADHAN	SUBHANKAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006304/2021	A.SRINIVAS ACHARY	PRAMODA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0006305/2021	STATE OF ODISHA ODISHA GRAMYA BANK, BILEIPADA BRANCH	AUROVINDA MOHANTY	// //
		VS	VS	0
308	WP(C)/0006306/2021	THE PROJECT ADMINISTRATOR, INTEGRATED TRIBAL DEVELOPMENT AUTHORITY, CHAMPUA	PRAMODA KUMAR DASH	// //
		SOLOMAN RAIKA	VS	0
309	WP(C)/0006307/2021	STATE OF ODISHA PURUSOTTAM SETHI	PRAMODA KUMAR DASH	// //
		VS	VS	0
310	WP(C)/0006308/2021	STATE OF ODISHA ODISHA GRAMYA BANK, BILEIPADA BRANCH	AUROVINDA MOHANTY	// //
		VS	VS	0
311	WP(C)/0006309/2021	THE SPL. LA AND REHABILITATION RESETTLEMENT, KEONJHAR ANTARYAMI SAHOO	ARUN KUMAR PATRA	// //
		VS	VS	0
312	WP(C)/0006310/2021	STATE OF ODISHA ODISHA GRAMYA BANK, BILEIPADA BRANCH	AUROVINDA MOHANTY	// //
		VS	VS	0
313	WP(C)/0006311/2021	THE COMMNR. CUM SECY., S AND ME DEPT. ODISHA GRAMYA BANK, BILEIPADA BRANCH	AUROVINDA MOHANTY	// //
		VS	VS	0
314	WP(C)/0006312/2021	THE EE, KANPUR TANMAY KUMAR DASH	SANTANU KUMAR SARANGI	// //
		VS	VS	0
315	WP(C)/0006313/2021	STATE OF ODISHA PRATIMA BHUTIA	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
316	WP(C)/0006314/2021	STATE OF ODISHA KRUPASINDHU MUDULI	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
317	WP(C)/0006315/2021	STATE OF ODISHA TRILOCHAN BEHERA	SURYA NARAYAN PATNAIK	// //
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006316/2021	PRATIMA BHUTIA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
319	WP(C)/0006317/2021	SK. ABDUL KHURSID VS COLLECTOR, BALASORE	BHASKAR CHANDRA PANDA VS	// 0 //
320	WP(C)/0006318/2021	KAMALU KHORA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
321	WP(C)/0006319/2021	HEMALATA SAHU VS STATE OF ODISHA	SATYA NARAYAN MOHAPATRA VS	// 0 //
322	WP(C)/0006320/2021	BISHNU PRASAD BANSAL VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
323	WP(C)/0006321/2021	MALATI PINGA VS THE AUTHORISED OFFICER, ODISHA, GAIL(INDIA) LTD.	BISWA PRAKASH DHAL VS	// 0 //
324	WP(C)/0006322/2021	BABULAL PRADHAN VS STATE OF ODISHA	ARJUN CHARAN BEHERA VS	// 0 //
325	WP(C)/0006323/2021	BIDYADHAR SAHOO VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
326	WP(C)/0006324/2021	CHANDRAMANI BISWAL VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
327	WP(C)/0006325/2021	SATRUGHANA BEHERA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
328	WP(C)/0006326/2021	NIHAR RANJAN SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
329	WP(C)/0006327/2021	RAJENDRA DESMUKH	BHASKAR CHANDRA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0006328/2021	COLLECTOR, BALASORE SK. RAJU @ SK.ARFAN	BHASKAR CHANDRA PANDA	//
		VS	VS	0
331	WP(C)/0006329/2021	COLLECTOR, BALASORE MEHEBOOB ALLI KHAN	BHASKAR CHANDRA PANDA	//
		VS	VS	0
332	WP(C)/0006330/2021	COLLECTOR, BALASORE TAPAS KUMAR SATPATHY	BHASKAR CHANDRA PANDA	//
		VS	VS	0
333	WP(C)/0006331/2021	COLLECTOR, BALASORE GAJENDRA NAYAK	BHASKAR CHANDRA PANDA	//
		VS	VS	0
334	WP(C)/0006332/2021	COLLECTOR, BALASORE BUDHIMANTA DASH	PRAKASH RANJAN BARIK	//
		VS	VS	0
335	WP(C)/0006333/2021	THE ODISHA STATE HOUSING BOARD DEEPAK KUMAR DEY	BHASKAR CHANDRA PANDA	//
		VS	VS	0
336	WP(C)/0006334/2021	COLLECTOR, BALASORE JYOTSNA PANDA	LAKSHMAN MISHRA	//
		VS	VS	0
337	WP(C)/0006335/2021	THE COLLECTOR, JAJPUR RABINARAYAN MISHRA	MANAS PATI	//
		VS	VS	0
338	WP(C)/0006336/2021	STATE OF ODISHA BISHNU PRASAD MAHAPATRA	K.K.SWAIN	//
		VS	VS	0
339	WP(C)/0006337/2021	COMMNR-CUM-SECY, S AND ME DEPT. SUNIL KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
340	WP(C)/0006338/2021	STATE OF ODISHA GOURI SARKAR	SUJATA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006339/2021	COLLECTOR, KENDRAPADA DEBASHIS MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //
342	WP(C)/0006340/2021	GYANARANJAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
343	WP(C)/0006341/2021	KRUSHNA PRASAD TRIPATHY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
344	WP(C)/0006342/2021	PURNA CHANDRA SUR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
345	WP(C)/0006343/2021	GOURANGA DAS VS GENERAL MANAGER, FCI	NIRANJAN PANDA VS	// 0 //
346	WP(C)/0006344/2021	SURYAKANTA BAL VS GOVT. OF INDIA	SUKANTA KUMAR MISHRA VS	// 0 //
347	WP(C)/0006345/2021	BIJAN KUMAR PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
348	WP(C)/0006346/2021	CHHABINDRA SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
349	WP(C)/0006347/2021	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
350	WP(C)/0006348/2021	GOPABANDHU SWAIN VS CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
351	WP(C)/0006349/2021	DEBASISH SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0006350/2021	ADIKANDA PANDA VS CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
353	WP(C)/0006351/2021	CHARAN KISAN VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
354	WP(C)/0006352/2021	VISA STEEL LTD VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
355	WP(C)/0006353/2021	JADUNATH NAYAK VS CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
356	WP(C)/0006354/2021	BANKABIHARI DAS VS CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
357	WP(C)/0006355/2021	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
358	WP(C)/0006356/2021	BRAJABANDHU DASH VS CUTTACK CENTRAL COOPERATIVE BANK LTD., NIMCHOURI	PRAMOD KUMAR NAYAK VS	// 0 //
359	WP(C)/0006357/2021	SANJIB KUMAR GHATURY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
360	WP(C)/0006358/2021	PRAMILA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
361	WP(C)/0006359/2021	M/S. VISHRAM VARU AND CO. VS GENERAL MANAGER, EAST COAST RAILWAYS	GOUTAM KUMAR ACHARYA VS	// 0 //
362	WP(C)/0006360/2021	BIJAY KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
363	WP(C)/0006361/2021	SANANTA KUMAR DASH	JAGANNATH SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0006362/2021	BIJOY KUMAR MAJHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006363/2021	RAJENDRA KUMAR TOSH	YEESHAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006364/2021	SANJAYA KUMAR MANGARAJ	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0006365/2021	MANOJ BAG	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0006366/2021	BHUBANESWAR DANDASANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0006367/2021	RAMESH CHANDRA KHUNTIA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0006368/2021	NABAGHAN SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0006369/2021	MADAN MOHAN KHUNTIA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0006370/2021	TUSHARKANTI DUTTA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0006371/2021	SURESH KUMAR KAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006372/2021	LAKSHMIDHAR BEHURA	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0006373/2021	STATE OF ODISHA PRADYUMNA KUMAR DAS VS	PRAFULLA KUMAR RATH VS	// // 0
376	WP(C)/0006374/2021	COMMNR. OF ENDOWMENT, ODISHA DHRUBA CHARAN DAS VS	SOUMITRA BOSE VS	// // 0
377	WP(C)/0006375/2021	REGISTRAR, COOPERATIVE SOCIETIES, ODISHA RAM VINAY SINGH VS	GOPINATH MISHRA VS	// // 0
378	WP(C)/0006376/2021	STATE OF ODISHA DIPA DAS VS	AMULYA RATNA PANDA VS	// // 0
379	WP(C)/0006377/2021	COLLECTOR, BALASORE BENUDHAR PATRA VS	DINABANDHU NAYAK VS	// // 0
380	WP(C)/0006378/2021	BABAJI PATRA SWARNALATA MALLICK VS	R.K.SAMANTASINGHAR VS	// // 0
381	WP(C)/0006379/2021	BENUDHAR MALLICK RANJAN KU. KAR VS	DINABANDHU NAYAK VS	// // 0
382	WP(C)/0006380/2021	PRAKASH CH. SAHOO RUSHAVA HOTA VS	DURGESH NARAYAN RATH VS	// // 0
383	WP(C)/0006381/2021	STATE OF ODISHA KARUNA KAR ROUT VS	KOUSIK ANANDA GURU VS	// // 0
384	WP(C)/0006382/2021	STATE OF ODISHA ABHIRAM KAR VS	SAROJ KUMAR JEE VS	// // 0
385	WP(C)/0006383/2021	STATE OF ODISHA NARESH CHANDRA MOHAPATRA VS	ASMIYA RANJAN MAJHI VS	// // 0
		BRANCH MANAGER, SBI, BHUSAN STEEL PLANT BRANCH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0006384/2021	KISHORE CH. MOHAPATRA VS CEO, CENTRAL BANK OF INDIA	ABHIMANYU PARIDA VS	// 0 //
387	WP(C)/0006385/2021	APARAJITA BISWAL VS UTKAL UNIVERSITY	SAMEER KUMAR DAS VS	// 0 //
388	WP(C)/0006386/2021	NEERAJ KUMAR VS UNION OF INDIA	SANTOSH KUMAR MAHANTY VS	// 0 //
389	WP(C)/0006387/2021	RANJAN KUMAR TRIPATHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
390	WPCRL/0000021/2021	ARUNA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	AUL /23 /2021 0 //
391	ABLAPL/0002119/2021	JIBAN SAOO @ JIBAN KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /14 /2021 0 //
392	ABLAPL/0002120/2021	BENU PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KAMAKHYANAGAR /35 /2021 0 //
393	ABLAPL/0002121/2021	UMESH KUMAR SETH VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /3 /2021 0 //
394	ABLAPL/0002122/2021	LAXMAN NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DORAGUDA PS /5 /2021 0 //
395	ABLAPL/0002123/2021	SK. MOHIUDDIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	//0 0 //
396	ABLAPL/0002124/2021	PRAHALLAD MAJHI @ PAHALI MAJHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /30 /2021 0 //
397	ABLAPL/0002125/2021	KABITA JENA	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /352 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0002126/2021	BABULU @ BABUL PRADHAN	AMIT KUMAR NATH	ANGUL TOWN /52 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0002127/2021	SURESH KUMAR PARIDA	S.P.SARANGI	KEONJHAR TOWN /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002128/2021	BAIKUNTHANATHA KHILAR	ARIJEET MISHRA	SUKINDA /32 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002129/2021	BULU BEHERA	ARIJEET MISHRA	KALINGA NAGAR /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002130/2021	ANIL KUMAR MOHANTY	SANTANU KUMAR SARANGI	BALIANTA P.S. /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002131/2021	ANIL KUMAR MOHANTY	SANTANU KUMAR SARANGI	BALIANTA P.S. /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002132/2021	ASHIT KUMAR JENA	S.P.SARANGI	KEONJHAR TOWN /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002133/2021	SABITA BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002134/2021	BISHNU PRIYA BEHURA	SURYA NARAYAN MISHRA	NIMAPADA /43 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002135/2021	DEBENDRA DAS	SURYA NARAYAN MISHRA	KUMBHARAPARA /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002136/2021	GOLEKH SUNA	JUGALA KISHORE PANDA	MANAMUNDA /166 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0002137/2021	STATE OF ODISHA RABINDRA SAHOO @ RABINDRA KUMAR SAHOO	SOCANGANERIA VS	// KEONJHAR TOWN /74 /2021 ()
410	ABLAPL/0002138/2021	STATE OF ODISHA KAMALESH SAMRATH	TUKUNA KUMAR MISHRA VS	// KOTPAD /22 /2021 ()
411	ABLAPL/0002139/2021	STATE OF ODISHA RABI NARAYAN RATH	B.S.DASPARIDA VS	// / /0 ()
412	ABLAPL/0002140/2021	UNION OF INDIA(CBI) BIDYADHAR MAJHI	B.S.DASPARIDA VS	// KANTABANIA PS /14 /2021 ()
413	ABLAPL/0002141/2021	STATE OF ODISHA RAJU DAS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /13 /2018 ()
414	ABLAPL/0002142/2021	STATE OF ODISHA BIBHISAN NAG	JAYADEBA BEHERA VS	// KHANDAGIRI P.S. /675 /2020 ()
415	ABLAPL/0002143/2021	STATE OF ODISHA SURYA SUKANTA NATHA	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /73 /2017 ()
416	ABLAPL/0002144/2021	STATE OF ODISHA SANATAN BISHI	ARUN KUMAR MISHRA VS	// TITILAGARH /379 /2020 ()
417	ABLAPL/0002145/2021	STATE OF ODISHA HIMANSU SEKHAR MOHAPATRA	PABITRA KUMAR NAYAK VS	// UDITNAGAR /18 /2021 ()
418	ABLAPL/0002146/2021	STATE OF ODISHA LINGARAJ PANDA	MADAN MOHAN DAS VS	// BADSAAHI /40 /2021 ()
419	ABLAPL/0002147/2021	STATE OF ODISHA MADHUSUDAN MALIK @ MADHUA MALLICK	P.B.BAHAHALI VS	// BHOGRAI /37 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0002148/2021	PRAKASH KUMAR SAMAL VS STATE OF ODISHA	G.P.JENA VS	BONAI /14 /2021 () //
421	ABLAPL/0002149/2021	DHIREN KUMAR NANDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	TALCHER TOWN /54 /2021 () //
422	ABLAPL/0002150/2021	SARAT JENA VS STATE OF ODISHA	AJAYA NAYAK VS	DHAMNAGAR /37 /2021 () //
423	ABLAPL/0002151/2021	BASANTA KUMAR SAHOO VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	KHANDAGIRI P.S. /102 /2021 () //
424	ABLAPL/0002152/2021	SUKDA MUSAKI VS STATE OF ODISHA	MANORANJAN MISHRA VS	MALKANGIRI /32 /2021 () //
425	ABLAPL/0002153/2021	SHANTILATA DAS @ MOHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE CHUDAMANI /10 /2021 () //
426	ABLAPL/0002154/2021	LAXMIDHAR MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /74 /2020 () //
427	ABLAPL/0002155/2021	BIKAL NAIK VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	BANKI /210 /2020 () //
428	ABLAPL/0002156/2021	SK. TALIM VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
429	ABLAPL/0002157/2021	DUKHA BHOL VS STATE OF ODISHA	P.K.RATH (1) VS	SATYABADI /269 /2018 () //
430	ABLAPL/0002158/2021	CHINU @ BALARAM NAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	KASHIPUR /127 /2020 () //
431	ABLAPL/0002159/2021	MAHESH PRASAD MOHAPATRA	ARIJEET MISHRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0002160/2021	SAHADEV DAS	BISHNU PRASAD PRADHAN	KEONJHAR TOWN /75 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0002161/2021	LAXMIDHAR MOHANTY	SAMBEET PATTANAYAK	NIMAPADA /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0002162/2021	SANTOSH KUMAR TRIPATHY	AMITAV TRIPATHY	BHUBANESWAR VIGILANCE /13 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
435	ABLAPL/0002163/2021	KAILASH CHANDRA SAMAL	MANAS RANJAN PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0002164/2021	SUDHANSHU SEKHAR SAMAL	MANAS RANJAN PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0002165/2021	SK. MUSTAK ALI	DEEPAK KU SAHOO	KENDRAPARA /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0002166/2021	KALPATARU SETHY	SATYA RANJAN MULIA	CHAULIAGANJA /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0002167/2021	ASHOK KUMAR PANDA	AMITAV TRIPATHY	SATYABADI /379 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0002168/2021	ABHISEK DAS	SIDHARTHA SANKAR RAY (1)	BARIPADA TOWN /71 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0002169/2021	SANKARSAN SWAIN	AMITAV TRIPATHY	NAYAGARH SADAR /23 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0002170/2021	DHUMA KHAN	DEEPAK KU SAHOO	KENDRAPARA /39 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0002171/2021	STATE OF ODISHA NIRUPAMA ROUT VS	NALINI KANTA MOHANTY VS	// RAJKANIKA /58 /2020 ()
444	ABLAPL/0002172/2021	STATE OF ODISHA PRADEEP KUMAR JENA VS	L.N.RAYATSINGH VS	// KRUSHNA PRASAD /205 /2020 ()
445	ABLAPL/0002173/2021	STATE OF ODISHA SURJYA NARAYAN GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
446	ABLAPL/0002174/2021	STATE OF ODISHA KAMA BHUYAN VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /352 /2020 ()
447	ABLAPL/0002175/2021	STATE OF ODISHA ANANDA NAIK VS	RAJALAXMI BISWAL VS	// COLLIERY /64 /2021 ()
448	ABLAPL/0002176/2021	STATE OF ODISHA SK. YUSUB VS	RABI NARAYAN MISHRA VS	// RAIRANGPUR (RURAL) /52 /2017 ()
449	ABLAPL/0002177/2021	STATE OF ODISHA AMAR SAHU VS	JYOTIRMAYA SAHOO VS	// ASKA /443 /2020 ()
450	ABLAPL/0002178/2021	STATE OF ODISHA SK. YUSUB VS	RABI NARAYAN MISHRA VS	// RAIRANGPUR (RURAL) /53 /2017 ()
451	ABLAPL/0002179/2021	STATE OF ODISHA MANOJ @ MANUA @ SANTOSH KUMAR SAHOO VS	CAPOLEON SAHANI VS	// TANGI (KHURDA) /32 /2021 ()
452	ABLAPL/0002180/2021	STATE OF ODISHA GYANA @ BIKASH JALI VS	SHIB SHANKAR MOHANTY VS	// CHANDRASEKHARPUR /204 /2019 ()
453	ABLAPL/0002181/2021	STATE OF ODISHA CHINMAY DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /396 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0002182/2021	SAJAN KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /268 /2020 () //
455	ABLAPL/0002183/2021	RAJ KISHOR PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /62 /2021 () //
456	ABLAPL/0002184/2021	MANAS PATI VS STATE OF ODISHA	GIRIDHARI SINGH VS	DHUSURI /208 /2020 () //
457	ABLAPL/0002185/2021	AMULYA PATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BANSADA /48 /2021 () //
458	ABLAPL/0002186/2021	SURENDRA PATTANAIAK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	/ /0 () //
459	ABLAPL/0002187/2021	RAKESH MANNA @ RAKI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /14 /2021 () //
460	ABLAPL/0002188/2021	ABHAYA MANDHATA VS STATE OF ODISHA	SUJATA JENA VS	PATTAMUNDAI /37 /2020 () //
461	ABLAPL/0002189/2021	BIMAL KUMAR SWAIN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MANCHESWAR P.S. /34 /2021 () //
462	ABLAPL/0002190/2021	BAPI @ BAPI BEHERA @ SARBESWAR BEHERA VS STATE OF ODISHA	ANJIB KUMAR BHANJADEO VS	KHURDA P.S. /56 /2021 () //
463	ABLAPL/0002191/2021	ANANTA KUMAR PATTNAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /44 /2019 () //
464	ABLAPL/0002192/2021	BIDHAN DEBNATH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /104 /2018 () //
465	ABLAPL/0002193/2021	MOHIT KHA @ MOHIT KHAN	PRAVASH CHANDRA JENA	JALESWAR /268 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0002194/2021	STATE OF ODISHA SOUMENDRA PATTANAİK	BISWAJIT PASAYAT	// / /0
		VS	VS	()
467	ABLAPL/0002195/2021	STATE OF ODISHA ALOK KUMAR NANDI	ACHYUTANANDA PATTANAİK	// BALASORE SADAR /254 /2020
		VS	VS	()
468	ABLAPL/0002196/2021	STATE OF ODISHA MANOJ KUMAR NATH	GOPAL KRUSHNA MOHANTY	// ANGUL SADAR PS /71 /2021
		VS	VS	()
469	ABLAPL/0002197/2021	STATE OF ODISHA AMIYA KUMAR BEHERA @ PAPUNA SAHU	P.R.MISHRA	// TIHIDI /5 /2021
		VS	VS	()
470	ABLAPL/0002198/2021	STATE OF ODISHA SK. ABDUL KARIM	UNMESH CHANDRA JENA	// PURUNABAZAR /28 /2021
		VS	VS	()
471	ABLAPL/0002199/2021	STATE OF ODISHA KESHABA KISHOR NAYAK	ANUP KUMAR PATTNAİK	// / /0
		VS	VS	()
472	ABLAPL/0002200/2021	STATE OF ODISHA SUJATA PATRA	PRAVASH CHANDRA JENA	// JALESWAR /62 /2021
		VS	VS	()
473	ABLAPL/0002201/2021	STATE OF ODISHA BABU PATTNAİK @ SUKUMAR PATTNAİK	PRAVASH CHANDRA JENA	// TALASARI MARINE /44 /2019
		VS	VS	()
474	ABLAPL/0002202/2021	STATE OF ODISHA NIRANJAN PATRA	DEVASHISH PANDA	// MAHILA (BERHAMPUR) /16 /2021
		VS	VS	()
475	ABLAPL/0002203/2021	STATE OF ODISHA SUSHAMA SAHU	SMRUTI RANJAN PATI	// NUAGAON /21 /2021
		VS	VS	()
476	ABLAPL/0002204/2021	STATE OF ODISHA LAL MOHAN DAS	GOPAL KRUSHNA MOHANTY	// ANGUL SADAR PS /71 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002205/2021	STATE OF ODISHA SK SUFIYAN@ SUFIYANA KHAN VS	LAGNAJIT PATTNAIK VS	// BINJHARPUR /319 /2020 ()
478	ABLAPL/0002206/2021	STATE OF ODISHA BINOD SUBUDHI @ BINOD BIHARI SUBUDHI VS	BIDYADHAR PRADHAN VS	// JATNI P.S. /70 /2021 ()
479	ABLAPL/0002207/2021	STATE OF ODISHA VIKASH KUMAR SAHOO VS	BISWAJIT NAYAK VS	// //0 ()
480	ABLAPL/0002208/2021	STATE OF ODISHA MANORAMA BISWAL VS	JIBANA NANDA MOHANTY VS	// PANIKOILI /296 /2020 ()
481	ABLAPL/0002209/2021	STATE OF ODISHA L. PADMANAVA ACHARY VS	SIDHARTH PRASAD DAS VS	// PURUSHOTTAMPUR /27 /2021 ()
482	ABLAPL/0002210/2021	STATE OF ODISHA DHOBA PATRO VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /250 /2020 ()
483	WPC(OA)/0000006/2019	STATE OF ODISHA RAJASHREE SINGH VS	RAMAKANTA SAHOO VS	// // ()
484	WPC(OA)/0000072/2019	STATE OF ODISHA PRADIP KUMAR BEHERA VS	GURU PRASAD PATTNAIK VS	// // ()
485	WPC(OA)/0000080/2019	STATE OF ODISHA MIHIR KUMAR JENA VS	S.N.PATNAIK, U.PATNAIK, S.MOHAPATRA, K.C.PANIGRAHI VS	// // ()
486	WPC(OA)/0000096/2019	STATE OF ODISHA RADHAMOHAN PRADHAN VS	RANJIT MOHANTY VS	// // ()
487	WPC(OA)/0000097/2019	STATE OF ODISHA ASHOK KUMAR RATH VS STATE OF ODISHA	RANJIT MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WPC(OA)/0000138/2019	BALABHA NAIK VS STATE OF ODISHA	INDRAMANI SAHOO, L.SAMAL, K.K.BARIK VS	// 0 //
489	WPC(OA)/0000243/2019	SANGRAM KESHARI SINGH VS STATE OF ODISHA	R.K.SAHOO, P.K.KHATOI, A.MOHANTY VS	// 0 //
490	WPC(OA)/0000591/2017	LAXMIDHAR BARIK VS STATE OF ODISHA	R.K.BISOI VS	// 0 //
491	WPC(OA)/0000686/2019	ACHYUTANANDA SUTAR VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
492	WPC(OA)/0000687/2019	JAGANNATH SENAPATI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
493	WPC(OA)/0000696/2019	DAMBURUDHAR MEHER VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
494	WPC(OAC)/0000654/2018	DR.LITA PRAGNYA VS HEALTH AND F.W.	SAMEER KUMAR DAS VS	// 0 //
495	WPC(OAC)/0002752/2018	JASMIN DHURUA VS STATE OF ODISHA	DEBI PRASAD DHAL VS	// 0 //
496	WPC(OAB)/0000004/2019	D. MOHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
497	WPC(OAS)/0000012/2019	BABULAL BAG VS STATE OF ODISHA	RAM NARAYAN ACHARYA VS	// 0 //
498	CONTC(CP)/0000221/2018	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	R.K.BISOI VS	// 0 //
499	CONTC(CP)/0000222/2018	JAGABANDHU BISOI	R.K. BISOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
500	RVWPET(RPC)/0000030/2019	VS SOURAV GARG IAS, SECY. TO GOVT. STATE OF ODISHA	VS ADV VS	0 // 0 //
		VS RAMESWAR PANIGRAHI		0 //

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MISC CASES FILED on :17/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2021 WPC(OA)/1623/2018	SURESH CHANDRA MOHANTY-MP	M/S.PRADEEP KUMAR MOHAPATRA
2	16/2021 CMAPL/268/2020	MUKTA DALAI-MP	KAILASH CH. KAR
3	20/2021 RPFAM/10/2021	SOUMEN BEHERA-MP	BIJAYA KUMAR PARIDA (2)
4	41/2021 CRLMP/317/2021	ARABINDA MOHANTY-MP	ALOK KUMAR DAS
5	42/2021 CRLMP/327/2021	JILAN ALLI KHAN-MP	MANAS RANJAN DHAL
6	43/2021 RVWPET/41/2021	UNION OF INDIA-MP	ADV
7	44/2021 RVWPET/41/2021	UNION OF INDIA-MP	ADV
8	45/2021 RVWPET/42/2021	SAMIR KU.PATRA-MP	BIDYADHAR PRADHAN
9	56/2021 TRP(C)/55/2021	S. BHAKTISWARUPA-MP	RAKESH RANJAN DASH
10	57/2021 TRP(C)/56/2021	SHARMISTHA POUTRAY @ MAJHI-MP	SAMVIT MOHANTY
11	58/2021 TRP(C)/57/2021	RUPA RANI JENA-MP	SATYANARAYAN MISHRA
12	66/2021 FAO/35/2021	UASHU NAYAK-MP	SAMBIT DAS
13	67/2021 FAO/36/2021	BHANU MAJHI-MP	SAMBIT DAS
14	68/2021 FAO/37/2021	DHANESWAR BAINSAI-MP	SAMBIT DAS
15	75/2021 CMP/931/2019	USHARANI SAHU-MP	M/S.SIDHARTHA MISHRA
16	76/2021 CMP/931/2019	USHARANI SAHU-MP	M/S.SIDHARTHA MISHRA
17	77/2021 CMP/931/2019	USHARANI SAHU-MP	M/S.SIDHARTHA MISHRA
18	78/2021 CMP/598/2018	manjulata barik-MP	m/s.n.c.pati
19	78/2021 CRLREV/876/2019	SABITA KUMAR SENAPATI-MP	GYANENDRA KUMAR TRIPATHY
20	79/2021 CMP/83/2021	PREMANANDA MOHANTY-MP	PRASANNA KU. RATH (1)
21	79/2021 CRLREV/193/2020	ARAKSHITA SETHI-MP	DHANANJAYA MUND
22	80/2021 CMP/85/2021	HARIBANSHA MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
23	80/2021 CRLREV/68/2021	PRIYABRATA BISWAL-MP	PRASANTA KUMAR JENA
24	80/2021 RSA/37/2005	GANDHARBA BARIK-MP	M/S.K.MISRA
25	81/2021 CMP/85/2021	HARIBANSHA MOHANTY-MP	BIRAJA PRASANNA SATAPATHY
26	81/2021	BILASINI SWALSING-MP	MR.P.C.CHHINCHANI

27	RSA/119/2004 82/2021 CMP/87/2021	MANMOHAN CHAKRABARTY-MP	PRAFULLA KUMAR RATH
28	82/2021 RSA/119/2004	BILASINI SWALSING-MP	MR.P.C.CHHINCHANI
29	83/2021 CMP/88/2021	KENDRIYA VIAHR RESIDENCE WELFARE ASSOCIATION-MP	MIYA KUMAR MOHANTY
30	83/2021 RSA/119/2004	BILASINI SWALSING-MP	MR.P.C.CHHINCHANI
31	84/2021 RSA/277/2006	RAMAKANTA ROUL-MP	M/S.SUBASH CH.ACHARYA
32	85/2021 RSA/277/2006	RAMAKANTA ROUL-MP	M/S.SUBASH CH.ACHARYA
33	86/2021 RSA/186/2012	BAPU@NARAYAN MOHANTY-MP	
34	87/2021 RSA/170/2019	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
35	126/2021 MACA/85/2021	RAEBARI BARIHA-MP	BIRANCHI NARAYAN RATH
36	127/2021 MACA/79/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
37	128/2021 MACA/80/2021	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
38	129/2021 MACA/87/2021	DEIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
39	153/2021 CRLA/805/2017	BOTALA@BASANT SAHOO-MP	M/S.G.N.MISHRA
40	154/2021 CRLA/91/2021	HRUSIKESH MAHANTA-MP	PRADIP KUMAR RAY
41	155/2021 CRLA/674/2017	SIBA NAIK-MP	M/S.SUBODH KUMAR MOHANTY
42	186/2021 BLAPL/257/2021	LILU PRADHAN-MP	S.K.BHANJADEO
43	188/2021 BLAPL/993/2021	AKSHAYA KUMAR PATI-MP	GOPINATH MISHRA
44	189/2021 BLAPL/8460/2020	AKSHAY KUMAR CHOUDHURY-MP	SANJIT MOHANTY
45	190/2021 BLAPL/9014/2020	SHEIKH. JILANI-MP	JUGALA KISHORE PANDA
46	191/2021 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
47	192/2021 BLAPL/8115/2020	GOURPADA MANDAL@GOURA-MP	ASIT KUMAR JENA
48	228/2021 ABLAPL/8249/2020	SWARUP RATH-MP	RAMESH CHANDRA BEHERA
49	230/2021 ABLAPL/16421/2020	RAJIB @ RAJIB KUMAR PUROHIT-MP	BASUDEV PUJARI
50	236/2021 CRLMC/274/2021	MAHADEV JENA-MP	MAHES DAS
51	237/2021 CRLMC/1238/2018	PRABIRA KUMAR JENA-MP	M/S.ASHOK KU.PANIGRAHI
52	238/2021 CRLMC/278/2021	SURYA NARAYAN PANDA @ JAGA PANDA-MP	SATYABRATA PANDA
53	239/2021 CRLMC/2729/2011	AMULYA DEI@AMULYA DE-MP	M/S.U.C.MISHRA
54	240/2021 CRLMC/281/2021	BAMAN MISHRA-MP	DURLLABHA RANJAN MISHRA
55	241/2021 CRLMC/282/2021	RAKESH KUMAR RATH-MP	PRASANNA KUMAR MISHRA
56	242/2021 CRLMC/287/2021	UDAYNATH MURMU-MP	RADHARAMAN DAS NAYAK
57	243/2021 CRLMC/288/2021	NIHARIKA MISHRA-MP	LALATENDU KANUNGO

58	481/2021 WA/160/2021	SUMATI MAHANTA-MP	SURYA NARAYAN PATTNAIK
59	482/2021 WA/160/2021	SUMATI MAHANTA-MP	SURYA NARAYAN PATTNAIK
60	483/2021 WA/160/2021	SUMATI MAHANTA-MP	SURYA NARAYAN PATTNAIK
61	484/2021 WA/161/2021	STATE OF ODISHA-MP	AJODHYA RANJAN DASH (ADDL.GOV.T.ADVOCATE)
62	485/2021 WA/162/2021	COMMISSIONER CUM SECSRETARY, DEPARETMENT OF SOCIAL WELFARE, GOVT. OF ODISHA-	SOHOLKANDAMISHRA, A.G.A.
63	486/2021 WA/162/2021	COMMISSIONER CUM SECSRETARY, DEPARETMENT OF SOCIAL WELFARE, GOVT. OF ODISHA-	SOHOLKANDAMISHRA, A.G.A.
64	487/2021 WA/162/2021	COMMISSIONER CUM SECSRETARY, DEPARETMENT OF SOCIAL WELFARE, GOVT. OF ODISHA-	SOHOLKANDAMISHRA, A.G.A.
65	488/2021 WA/164/2021	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
66	489/2021 WA/164/2021	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
67	490/2021 WA/163/2021	THE COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES	SOHOLKANDAMISHRA, A.G.A.
68	491/2021 WA/164/2021	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
69	492/2021 WA/163/2021	THE COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES	SOHOLKANDAMISHRA, A.G.A.
70	493/2021 WA/163/2021	THE COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES	SOHOLKANDAMISHRA, A.G.A.
71	494/2021 WA/165/2021	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
72	495/2021 WA/165/2021	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
73	2900/2021 WP(C)/6186/2021	SWAROOP KUMAR BARAI-MP	AJAYA KUMAR JENA
74	2901/2021 WP(C)/6187/2021	C.H.SRINU-MP	AJAYA KUMAR JENA
75	2902/2021 WP(C)/6188/2021	PATITAPABAN DEHURY-MP	AJAYA KUMAR JENA
76	2903/2021 WP(C)/6189/2021	MANOHAR MOHARANA-MP	AMIT PRASAD BOSE
77	2904/2021 WP(C)/6190/2021	SAMIULLAH KHAN-MP	SANJIB KUMAR BHANJADEO
78	2905/2021 WP(C)/6192/2021	KIRUTHIKA PRAVAKARAN-MP	RAJIV KUMAR MAHANTA
79	2906/2021 WP(C)/6193/2021	BIJAYA KUMAR SAHOO-MP	PRABODHA CHANDRA NAYAK
80	2907/2021 WP(C)/33218/2020	LATA NAIK-MP	TRILOCHAN NANDA
81	2908/2021 WP(C)/6195/2021	RABINDRA NATH MOHANTA-MP	PRABODHA CHANDRA NAYAK
82	2909/2021 WP(C)/6196/2021	LATA NAIK-MP	TRILOCHAN NANDA
83	2910/2021 WP(C)/6196/2021	LATA NAIK-MP	TRILOCHAN NANDA
84	2911/2021 WP(C)/6198/2021	SIBA PRASAD MOHANTA-MP	PRABODHA CHANDRA NAYAK
85	2912/2021 WP(C)/6200/2021	SATYA SWARUP SITH-MP	DEEPAK KUMAR SAMANTARAY
86	2913/2021 WP(C)/6202/2021	DAITARI DHAL-MP	SURYA KANTA SANGANERIA
87	2914/2021 WP(C)/6205/2021	GYANARANJAN MOHAPATRA-MP	SITI KANT MISHRA
88	2915/2021 WP(C)/6207/2021	GYANARANJAN MOHAPATRA-MP	SITI KANT MISHRA
89	2916/2021	RAKESH KUMAR SAHOO-MP	RAMDAS ACHARY

90	WP(C)/6242/2021 2917/2021	LABANI BEHERA-MP	PRASANTA KUMAR NANDA
91	WP(C)/6245/2021 2918/2021	SK. ABDUL KHURSHID-MP	BIJAYA KUMAR BEHERA 1
92	WP(C)/6246/2021 2919/2021	DEBA KUMAR DEY-MP	BAIDHAR SAHOO
93	WP(C)/6255/2021 2920/2021	MRUNMAYA KUMAR SENAPATI-MP	BIDYADHAR MANASINGH
94	WP(C)/6256/2021 2921/2021	PRAMOD KUMAR NAYAK-MP	BAIDHAR SAHOO
95	WP(C)/6257/2021 2922/2021	RANJITA NAYAK-MP	DURGESH NARAYAN RATH
96	WP(C)/6267/2021 2924/2021	UNION OF INDIA-MP	SUBRAT MISRA
97	WP(C)/6268/2021 2925/2021	TAPAN KU.NAYAK-MP	M/S.JYOTIRMAY GUPTA
98	WP(C)/3293/2014 2926/2021	SAROJA KUMARI SAHU-MP	AMITAV DAS
99	WP(C)/6276/2021 2927/2021	ISPAT LABOUR UNION-MP	DEBENDRA MOHANTA
100	WP(C)/5100/2021 2928/2021	PADMA CHARAN SAHOO-MP	M/S.BUDHADEV ROUSTRAY
101	WP(C)/19346/2019 2929/2021	SUBRAT KUMAR DORA-MP	D.K.DWIBEDI
102	WP(C)/6035/2021 2930/2021	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY	CHANDRAKANTH SAHOO
103	WP(C)/11357/2019 2931/2021	SATRUGHNA BISWAL-MP	CHANDRAKANTH SAHOO
104	WP(C)/6293/2021 2932/2021	LAXMIPRIYA BEHERA@ JANI-MP	CHANDRAKANTH SAHOO
105	WP(C)/6296/2021 2933/2021	M/S. ORISSA STEVEDORES LTD.-MP	CHANDRAKANTH SAHOO
106	WP(C)/25292/2020 2934/2021	M/S. ORISSA STEVEDORES LTD.-MP	CHANDRAKANTH SAHOO
107	WP(C)/25292/2020 2935/2021	KATI SINGH-MP	CHANDRAKANTH SAHOO
108	WP(C)/6040/2021 2936/2021	PRAHALLAD KASTA-MP	CHANDRAKANTH SAHOO
109	WP(C)/21667/2020 2937/2021	TANMAY KUMAR DASH-MP	CHANDRAKANTH SAHOO
110	WP(C)/6312/2021 2938/2021	LUKESH KUMAR BHOI-MP	CHANDRAKANTH SAHOO
111	WP(C)/865/2021 2939/2021	SANTANU KUMAR PRADHAN-MP	CHANDRAKANTH SAHOO
112	WP(C)/1123/2021 2940/2021	SNEHASHISH DASH-MP	CHANDRAKANTH SAHOO
113	WP(C)/870/2021 2941/2021	AJIT KUMAR SAHU-MP	CHANDRAKANTH SAHOO
114	WP(C)/199/2021 2942/2021	BRUNDABATI BHOI-MP	CHANDRAKANTH SAHOO
115	WP(C)/3140/2021 2943/2021	KANCHANBALA PANDA-MP	CHANDRAKANTH SAHOO
116	WP(C)/4391/2021 2944/2021	RAM CHANDRA MOHANTY-MP	CHANDRAKANTH SAHOO
117	WP(C)/2481/2021 2945/2021	GANESH KUMAR RAULO-MP	CHANDRAKANTH SAHOO
118	WP(C)/863/2021 2946/2021	RANJIT MOHANTY @ RANJIT KUMAR MOHANTY-MP	CHANDRAKANTH SAHOO
119	WP(C)/867/2021 2947/2021	SK. ABDUL KHURSID-MP	CHANDRAKANTH SAHOO
120	WP(C)/6317/2021 2948/2021	KAMALU KHORA-MP	CHANDRAKANTH SAHOO
	WP(C)/6318/2021		

121	2949/2021 WP(C)/35340/2020	GOBINDA NAYAK-MP	P.C.CHHINCHANI
122	2950/2021 WP(C)/35340/2020	GOBINDA NAYAK-MP	P.C.CHHINCHANI
123	2951/2021 WP(C)/16364/2020	JYOTSNAMAYEE DAS-MP	PRADEEP KUMAR MAHAPATRA
124	2952/2021 WP(C)/4090/2011	PURNA CH.MOHAPATRA-MP	M/S.AJIT K.TRIPATHY
125	2953/2021 WP(C)/6325/2021	SATRUGHANA BEHERA-MP	TRILOCHAN DASH
126	2954/2021 WP(C)/6327/2021	RAJENDRA DESMUKH-MP	BHASKAR CHANDRA PANDA
127	2956/2021 WP(C)/6328/2021	SK. RAJU @ SK.ARFAN-MP	BHASKAR CHANDRA PANDA
128	2958/2021 WP(C)/6329/2021	MEHEBOOB ALLI KHAN-MP	BHASKAR CHANDRA PANDA
129	2961/2021 WP(C)/6330/2021	TAPAS KUMAR SATPATHY-MP	BHASKAR CHANDRA PANDA
130	2962/2021 WP(C)/10849/2013	LAXMIDHAR BEHERA-MP	
131	2963/2021 WP(C)/13892/2018	M/S.NEELACHAL ISPAT NIGAM LTD.-MP	M/S.PAMI RATH
132	2964/2021 WP(C)/6331/2021	GAJENDRA NAYAK-MP	BHASKAR CHANDRA PANDA
133	2965/2021 WP(C)/5387/2020	SITA MUNDA-MP	M/S.S.C.SAMANTARAY
134	2966/2021 WP(C)/6333/2021	DEEPAK KUMAR DEY-MP	BHASKAR CHANDRA PANDA
135	2967/2021 WP(C)/6335/2021	RABINARAYAN MISHRA-MP	MANAS PATI
136	2969/2021 WP(C)/6337/2021	SUNIL KUMAR PRADHAN-MP	K.K.SWAIN
137	2970/2021 WP(C)/6339/2021	DEBASHIS MISHRA-MP	K.K.SWAIN
138	2971/2021 WP(C)/6340/2021	GYANARANJAN SAHOO-MP	K.K.SWAIN
139	2972/2021 WP(C)/6344/2021	SURYAKANTA BAL-MP	SUKANTA KUMAR MISHRA
140	2973/2021 WP(C)/6346/2021	CHHABINDRA SAHOO-MP	SUVASHISH PATTANAIAK
141	2974/2021 WP(C)/6349/2021	DEBASISH SAHU-MP	PRABODHA CHANDRA NAYAK
142	2975/2021 WP(C)/1521/2021	MINATI KARMI-MP	SOHAN MISHRA
143	2976/2021 WP(C)/6352/2021	VISA STEEL LTD-MP	ANUPAM DASH
144	2977/2021 WP(C)/36635/2020	SCHOOL MANAGING COMMITTEE,MATIPARILO GOVT. PRAMILA PRADHAN-MP	PRAMILA PRADHAN-MP
145	2978/2021 WP(C)/6355/2021	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAIAK
146	2979/2021 WP(C)/6357/2021	SANJIB KUMAR GHATURY-MP	JITENDRA KUMAR DIGAL
147	2980/2021 WP(C)/31282/2020	KARUNAKAR DAS-MP	ADITYA KU. MOHAPATRA
148	2981/2021 WP(C)/6358/2021	PRAMILA PRADHAN-MP	JUGALA KISHORE PANDA
149	2982/2021 WP(C)/16869/2018	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KU.SHARMA
150	2983/2021 WP(C)/16872/2018	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KU.SHARMA
151	2984/2021 WP(C)/16874/2018	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KUMAR SHARMA
152	2985/2021	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KUMAR SHARMA

153	WP(C)/16875/2018 2986/2021	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KUMAR SHARMA
154	WP(C)/16876/2018 2987/2021	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KU.SHARMA
155	WP(C)/16877/2018 2988/2021	M/S.TRIDENT PROPERTIES PVT.LTD.-MP	M/S.BIGYAN KU.SHARMA
156	WP(C)/16879/2018 2990/2021	PRADYUMNA KUMAR DAS-MP	PRAFULLA KUMAR RATH
157	WP(C)/6373/2021 2991/2021	RAJESHWARI SINGH-MP	SURYAKANTA DWIBEDI
158	WP(C)/32726/2020 2992/2021	DHRUBA CHARAN DAS-MP	SOUMITRA BOSE
159	WP(C)/6374/2021 2993/2021	JAGABANDHU ROUTH-MP	GYANA RANJAN SETHI
160	WP(C)/5/2021 2994/2021	APARAJITA BISWAL-MP	SAMEER KUMAR DAS
161	WP(C)/6385/2021 2995/2021	NEERAJ KUMAR-MP	SANTOSH KUMAR MAHANTY
162	WP(C)/6386/2021 2996/2021	SUSHANTA KUMAR NAYAK-MP	GYANA RANJAN SETHI
163	WP(C)/3225/2021 2997/2021	JAGANNATH DAS-MP	GYANA RANJAN SETHI
164	WP(C)/2910/2021 2998/2021	RABINARAYAN MOHANTY-MP	SRINIVAS MOHANTY
165	WP(C)/1657/2021 9/2021	M.K.S.ENGINEERING-MP	
166	ARBP/57/2009 187/2021	BINOD PRADHAN-MP	
167	BLAPL/5833/2020 222/2021	SUNA @ SONA KHOSLA-MP	
168	ABLAPL/14819/2020 223/2021	CHANDAN NAYAK-MP	PRASANNA KUMAR MISHRA
169	ABLAPL/4473/2020 224/2021	PRAVAKAR BEHERA-MP	
170	ABLAPL/7521/2020 225/2021	RAINA MALLICK-MP	
171	ABLAPL/16049/2020 226/2021	LALATATENDU SWAIN-MP	
172	ABLAPL/16050/2020 227/2021	BIKASH KUMAR RATH-MP	RAMANI KANTA PATTANAIK
173	ABLAPL/7826/2020 229/2021	PRIYARANJAN BHOI-MP	
174	ABLAPL/11365/2020 231/2021	RABI NAIK-MP	SANTOSH KUMAR MAHANTY
175	ABLAPL/16682/2018 2899/2021	DHANESWAR PATRA-MP	BIRAJA PRASANNA DAS
176	WP(C)/1862/2021 2923/2021	NUTAN RAY @GOCHHAYAT-MP	KARUNAKAR RATH
177	WP(C)/7976/2015 2955/2021	ASHOK KUMAR JENA-MP	PRAFULLA KUMAR RATH
178	WP(C)/27511/2020 2957/2021	ASHOK KUMAR JENA-MP	
179	WP(C)/27511/2020 2959/2021	ASHOK KUMAR JENA-MP	PRAFULLA KUMAR RATH
180	WP(C)/27522/2020 2960/2021	ASHOK KUMAR JENA-MP	
181	WP(C)/27522/2020 2968/2021	ACHYUTANANDA DAS-MP	
182	WP(C)/31269/2020 2989/2021	SUBIMAL DAS-MP	
	WP(C)/32127/2020		